

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No. 17043/2024

(Arising out of impugned final judgment and order dated 31-10-2023 in SA No. 619/2018 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

AJEET SINGH YADAV & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No.109012/2024-CONDONATION OF DELAY IN FILING and IA No.109006/2024-EXEMPTION FROM FILING O.T. and IA No.109007/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.109010/2024-PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

Date : 17-05-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s)

Mr. R.K. Singh, Adv.
Mr. Linto K.b., AOR
Mrs. Neeraj Singh, Adv.
Mr. Kumar Gaurav, Adv.
Mr. Tom Joseph, Adv.
Mr. Ajay Chaudhary, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file special leave petition is granted.

Delay condoned.

Issue notice.

Tag the matter along with Civil Appeal No.4131 of 2024.

(NIDHI AHUJA)
AR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER